

**IN THE NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH, BENGALURU**
(Through Physical Hearing / VC Mode (Hybrid))

ITEM No.21
I.A No.08 /2023 & 219/2024 in
C.P. (IB) No.07/BB/2021

IN THE MATTER OF:

State Bank of India	...	Petitioner
Vs		
Naseer Ahmed	...	Respondent

Order under Section 95 (1) of I & B Code, 2016

Order delivered on 02.07.2024

CORAM:

SHRI K. BISWAL
HON'BLE MEMBER (JUDICIAL)

SHRI MANOJ KUMAR DUBEY
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the RP : Shri Ravindra Beleyur
Shri Ullasa B.C PCS

For Personal Guarantor: Shri G.Sridhar

ORDER

I.A. No.8/2023 & 219/2024

1. Heard the Ld. Counsel for the Applicant and Respondent.
2. List the case for hearing on I.As **22.07.2024**.

Sd/-
(MANOJ KUMAR DUBEY)
MEMBER (TECHNICAL)

Sd/-
(K. BISWAL)
MEMBER (JUDICIAL)